

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO. 1370

(TO BE ANSWERED ON 06.12.2024)

FEEDBACK ON BROADCASTING SERVICES (REGULATION) BILL, 2023

1370. SHRI MANOJ KUMAR JHA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government sought inter-ministerial feedback before opening the Broadcasting Services (Regulation) Bill, 2023, for public consultation, if so, the details thereof;
- (b) the number of comments received from stakeholders including comments from civil society and independent media; and
- (c) whether Government plans to make these comments publicly accessible after the consultation period, if so, the details thereof, and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE OF INFORMATION AND BROADCASTING, AND
PARLIAMENTARY AFFAIRS**

(DR. L. MURUGAN)

(a) to (c): The draft Broadcasting Services (Regulation) Bill, 2023 was placed in public domain on 10.11.2023, seeking views/ comments/ suggestions of the general public and stakeholders till 09.12.2023 which was later extended upto 15.01.2024.

Number of comments were received and series of consultations were done subsequently.

Based on the wide range of views expressed during consultations with stakeholders, additional time was provided for comments till 15.10.2024.
